

MR. DEPUTY CHAIRMAN: Did you receive any memorandum from the Maharashtra Government?

SHRI S. V. RAMASWAMY: My note does not say that. The position is that the party has not so far approached the South Eastern Railway for additional facilities. From the details given below it will be seen that the Railways have already agreed to move iron ore from this plant on the N. G. portion and the conversion of the same into B. G. for moving this traffic is not considered necessary.

SHRI B. D. KHOBARAGADE: The concerned parties have not approached, but what about the Maharashtra Government? The Maharashtra Government have approached the Central Government for converting N.G. into B.G. Am I to understand that the Central Government attached more importance to individual persons than the Maharashtra Government?

MR. DEPUTY CHAIRMAN: Please* only ask a question and not express an opinion.

SHRI S. V. RAMASWAMY: The question has been examined . . .

Mn. DEPUTY CHAIRMAN: Did you receive any memorandum from the Maharashtra Government?

SHRI S. V. RAMASWAMY: I do not have any with me.

COLLISION OF GOODS TRAINS BETWEEN CHAUSA AND GAHMAR STATIONS

•49. SHRI J. C CHATTERJI: Will he Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that two [oods trains were involved in a head-in collision between Chausa and Jahmar Railway Stations of the Eastern Railway in the third week of September, 1961;

(b) if so, whether a driver and a oreman were killed in the accident; nd

(c) what was the cause of this collision and what other losses were suffered by the Railways as a result thereof?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) Yes on 25th September, 1961.

(b) Driver and a fireman (and not foreman) were killed instantaneously while another injured fireman later succumbed to his injuries in the hospital.

(c) The accident was due to breakage of the left trailing journal of a wagon, 38th from engine, on account of hot axle.

Approximate cost of damage to Railway property has been assessed at Rupees three lakhs and seventy-one thousands only.

*50. [The questioner (Dr. W. S. Barlingay) was absent. For answer, vide col. 252 infra.]

•51. [The questioner (Shri Babubhai Chinai) was absent. For answer, vide col. 253 infra.]

पुनर्नवा बूटी

*५२. श्री नवाबसिंह चौहान :
क्या स्वास्थ्य मंत्री २४ नवम्बर, १९५६ को राज्य-सभा में तारांकित प्रश्न संख्या ३५ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय चिकित्सा अनु-सन्धान परिषद् में औषधीय बूटी पुनर्नवा का विश्लेषण पूरा कर लिया है; और यदि हाँ, तो अब तक क्या परिणाम निकले हैं; और

(ख) क्या अब तक किन्हीं देशों ने इस बूटी का आयात किया है; और यदि हाँ, तो कितनों ने ?